## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-111(PB)/2017

IN THE MATTER OF:

Natural Capsules Ltd.

... Applicant/petitioner

Vs.

Chemcaps Ltd.

.. Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 11.07.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/petitioner

Shri P. Chaitanyashil, Advocate

**ORDER** 

Order reserved.

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

(DEEPÁ KRISHAN) MEMBER(TECHNICAL)

11.07.2017 V. Sethi